CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

. . . .

O. A. No.1201 of 1995

Dated New Delhi, this 11th day of July,1995

Hon'ble Mr Justice S. C. Mathur, Chairman Hon'ble Mr K. Muthukumar, Member(A)

Shri Vijay KUmar, R/o H.No.X-3/34, Gali No.5, Brahmpuri, Krishna Gali, Shahdara, DELHI.

... Applicant

By Advocate: (None present).

versus

- State of Delhi, through its Chief Secretary, National Capital Territory of Delhi, 5, Alipore Road, DELHI 110 054.
- 2. Irrigation and Food Control Department, through its Chief Engineer (I&F), 4th floor, I.S.B.T., Kashmere Gate, DELHI 110 054.
 ... Respondents

By Advocate: None.

O R D E R (Oral)

Mr Justice S. C. Mathur

This case has been taken up in the revision of cause list. None appears on behalf of the applicant. Accordingly, this O.A. is dismissed in default of appearance on behalf of the applicant.

(K. Muthukumar)
 Member(A)

(S. C. Mathur)
Chairman

dbc

١.